

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 103  
IA (CA) No. 06/JPR/2022  
IA (CA) No. 08/JPR/2022  
CA No. 35/JPR/2022  
CA No. 46/JPR/2022  
IA (CA) No. 53/JPR/2022  
IA (CA) No. 60/JPR/2022  
IA (CA) No. 61/JPR/2022  
CP No. 33/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Vikas Lakhani**

**...Petitioner**

**Versus**

**Devendra Agarwal & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Jindagi Shah, Adv.  
For the Respondent : Danish Akhtar, Adv.  
Shyam Sunder Sharma, Adv.

**ORDER**

Heard Ms. Jindagi Shah, Adv. appearing on behalf of the Petitioner. Mr. Danish Akhtar, Adv. along with Mr. Shyam Sunder Sharma, Adv. for the Respondent. List the matter on 11.07.2024.

  
Sdr

(Ashish Verma)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

May 10, 2024

M.S.